

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CA)-(CAA)-06(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.01.2018**

NAME OF THE COMPANY: M/s. Fizza Plastics Pvt. Ltd. with M/s. Krypton
Datamatics Ltd.

SECTION OF THE COMPANIES ACT: 230-232

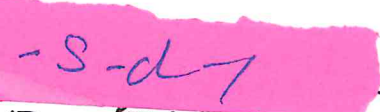
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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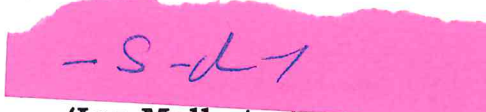
For the Petitioner (s) : Mr. Karamveer Jindal, Advocate

For the Respondent (s) : None

ORDER

Reserved for orders


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)